

DIVISION BENCH
COURT - II

O-226

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/278(KB)2023
IA(COMPANIES.ACT)/43(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02ND JULY 2024

IN THE MATTER OF	GOLDAIR HANDLING S.A. VS LAS GOLDAIR HANDLING (BAGDOGRA) PRIVATE LIMITED
UNDER SECTION	SEC. 213 SEC. 241(1) SEC. 242(4) SEC. 244(1)

Appearance (via video conferencing/physically)

Mr. Kushagra Shah, Adv.] For the Petitioner
Ms. Monali Dutta, Adv.]
Mr. Aniket Chaudhury, Adv.]

Mr. Siddharth Sharma, Adv.] For the Respondents
Mr. Rishav Dutt, Adv.]
Mr. Arjun Asthana, Adv.]
Mr. Aman Kataruka, Adv.]

Mr. Rajib Ray, Adv.] For the ICAI

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing today.
2. List this matter for further consideration on **29.08.2024**.

**(Anamitra Pal)
Court Officer**

Ar.